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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No.58/NCLT/AHM/2018  
CA (CAA) No.105/NCLT/AHM/2017**

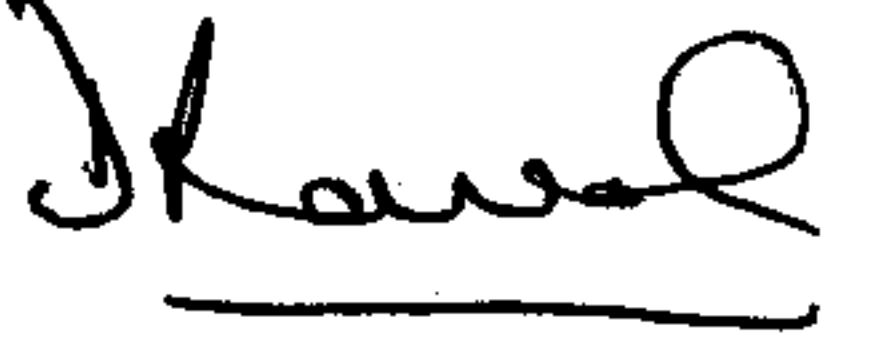
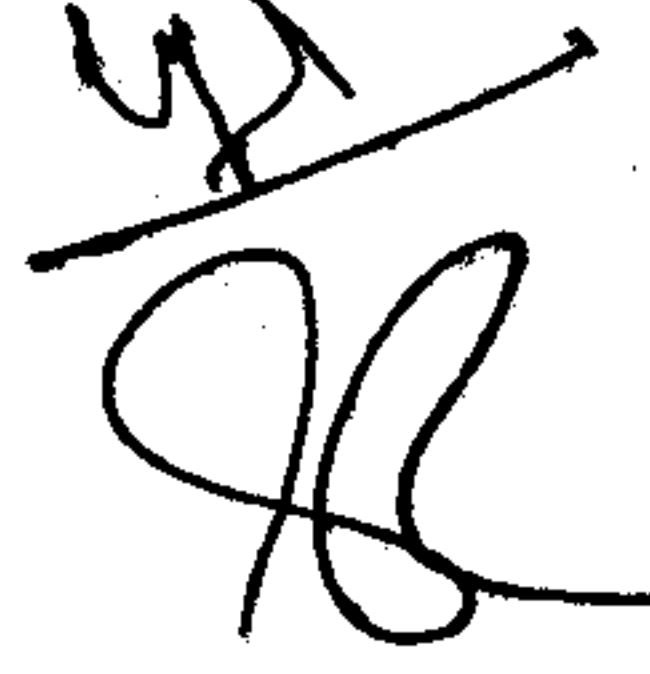

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2018**

Name of the Company: Indian Commodity Exchange Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1.	Dharmishta Raval	Advocate	Petitioner	
2.	Ghanshyam Singh. Khari	Asst. Director	E.D. Dept.	
3.	Navin Pahwa	Senior Advocate		

**ORDER**

Senior Advocate Mr. Navin Pahwa with Advocate Ms. Dharmishta Raval is present for the Petitioner. Mr. Ghanshyam Singh, Asst. Director of E.D. Dept. is present.

Heard Advocate for the parties. The Petitioner is directed to supply a copy of the Company petition as well as all annexures to E.D. Dept., Ahmedabad, so as to enable it file its objections/comments if any before this Tribunal.

The E.D. Dept., Ahmedabad to file its objections/comments before the next date of hearing.

List the matter on 11.07.2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 13<sup>th</sup> day of June, 2018.